

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 24-06-2021 To 24-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	695/2021	JAYDEB PAUL AND ORS	JAYDEEP KANTA BHOWMIK	15-07-2021	1. THE NAME OF PETITIONER NO. 3 IN PAGE NO. 2 DOES NOT MATCH WITH THE NAME IN AFFIDAVIT, ID PROOF AND VAKALATNAMA. 2. NAME OF THE HONOURABLE CHIEF JUSTICE (ACTING) IS WRONG.
2	CRM	702/2021	TAPASH SARKAR	SUDIP GUHA	15-07-2021	THE NAME OF THE PETITIONER DOES NOT MATCH WITH THE VAKALATNAMA.

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